

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1997  
ANSWERED ON:27.08.2007  
PROTECTION OF MAJULI ISLAND  
Sarman Dr. Arun Kumar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of schemes being implemented for protection of Majuli Island from erosion alongwith the amount allocated, utilised and achievement made during the last three years and thereafter;
- (b) the benefits already derived from each scheme;
- (c) the schemes being proposed for execution during Eleventh Five Year Plan with year-wise allocation and target set for the remaining temporary measures;
- (d) the allocation made and the annual target set for permanent protection measures; and
- (e) the reasons for delay and schedule made for targeted completion of the model study on Majuli Island?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) The schemes being implemented for protection of Majuli Island are

- i) Protection of Majuli Island from flood & erosion (Immediate measure)
- ii) Protection of Majuli Island from flood & erosion (Phase-I).

The details of amount of fund allocated and utilized during the last three years are given in the table below:

(Rs. In crore)

Sl.No.	Name of scheme	2004-05	2005-06	2006-07
	Alloc- Utili- ation sation	Alloc- Utili- ation sation	Alloc- Utili- ation sation	Alloc- Utili- ation sation

1	Protection of Majuli Island from flood & erosion (Immediate measure)	6.22	5.59	0.63	0.33	-	-
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2	Protection of Majuli Island from flood and erosion (Phase-I)	-	-	9.00	9.06	13.20	11.49
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The works executed under immediate measures and Phase-I scheme have resulted in erosion control of in some of the reaches of Majuli Island banks. The villagers who were earlier displaced from villages Salmara and Kordoiguri have now returned back after the erosion was mitigated in the area as a result of measures undertaken by Brahmaputra Board.

(c) During the XI five year plan, it is proposed to take up the balance works of Protection of Majuli Island Phase I scheme followed by Protection of Majuli Island Phase-II and Phase-III schemes. A provision of Rs. 27.75 crore has been made in the budget for the current financial year (2007-08) for Brahmaputra Board under `Continuing schemes of Brahmaputra Board` which includes protection of Majuli Island schemes. The allocation for subsequent years has not been decided. The schemes for protection of Island are scheduled to be completed by 2009.

(d) Long term protection works are proposed to be taken up under Protection of Majuli Island Phase-III for which the allocations are made as part of the main scheme for protection of Majuli Island. Phase-III works are scheduled to be completed by 2009.

(e). The model study has been conducted in June, 07 as per scheduled programme.